

**Customs, Excise & Service Tax Appellate Tribunal,  
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 1

**CUSTOMS Appeal No. 10522 of 2014-SM**

[Arising out of Order-in-Original/Appeal No 515-524-2013-CUS-COMMR-A--JMR dated 26.12.2013 passed by Commissioner of CUSTOMS(PREVENTIVE)-JAMNAGAR(PREV)]

**Honey Ship BrekingPvt Ltd**

**...Appellant**

Plot No.103, Ship Breking Yard,  
Alang Office At 1497/B, Theosophical Lodge, Rupani Circle  
Bhavnagar, , Gujarat-364001

*VERSUS*

**C.C.-Jamnagar(prev)**

**...Respondent**

Sharda House...Bedi Bandar Road,  
Opp. Panchavati, Jamnagar,  
Gujarat

**APPEARANCE:**

Sh. Rahul Gajera, Advocate, Advocates for the Appellant  
Sh. Prakash Kumar Singh, Superintendent ( AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), SOMESH ARORA**

DATE OF HEARING:23.06.2023

DATE OF DECISION:23.06.2023

The appeal is disposed of. For order, see order of date in Customs Appeal No. 10506 of 2014.

**(SOMESH ARORA)  
MEMBER (JUDICIAL)**